

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.09.2018 to 15.09.2018 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.2,40,27,785/- + Interest	20.09.2018	Six months
2	Rs.10,15,796/- + Interest	21.09.2018	One year.
3	Rs. 3,49,648/- + Interest (FDR-1264) Rs.58,65,148/- + interest (FDR-1264-A) Rs.27,50,503/- + Interest (FDR-1264-B) AND Rs.12,73,978/- + interest (FDR-1264-C)	All maturing on 30.09.2018.	All for six months.

Dated: 01.09.2018

A.

(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India